



SI. No 9 (CR)

S9

AMBEDKARIST REPUBLICAN PARTY

आंबेडकरवादी रिपब्लिकन पार्टी

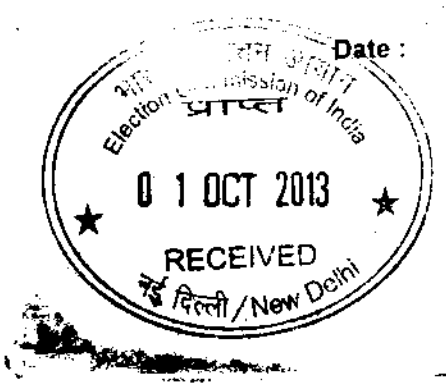


Registered with Election Commission of India's Letter No. 56/21/2002-J.S.III/1335 dated 4th Oct. 2002
राज्य निवडणुक आयोग महाराष्ट्र मुंबई क्रमांक रानिआ/रापनो-२००६/प्र.क्र.१०५/का.०२ दि. २६ डिसें. २००६

Party Leadership (Shri. Shrikrishna Ubale Pioneer leader of Ambedkarist Mission)

Central Office :- 393, Suyog Nagar, Nari Ring Road, Nagpur-440 026
Address for Correspondence :- Nagari Bank Colony, Behind Rashtrbhasha Prachar Samitte,
Wardha-442 001 (Maharashtra) Ph. No. (07152) 253062 Mob. No. 9822293567

National President
Ishwarbabu Ghangale No.



M
1-10-13
PPEMS
S.S.K.V
P.S
3/10/13

To,
The Secretary,
State Election Commission,
Madam Cama Road,
Hutatma Rajguru Road, Mumbai - 22

Subject :- Show Cause notices to registered political Parties.

Reference:- Your letter No. Rajya Nivadnuk Ayog/ Sapano. 2011/
Letter NO. 61/ Ka. 11 Dated 3-11-2012

Sir,

Report for the year 2012-12 duty completed in all respect is submitted to you for your further action.

Report for the year 2013-14 will be submitted on due date i.e. fill 31st. March. 2014.

AA

Wardha
Dated :

Your's faithfully,
Ishwarbabu Ghangale
(Ishwarbabu Ghangale)
(I.J. Ghangale)
आंबेडकरवादी रिपब्लिकन पार्टी

✓ Copy submitted to under
Secretary Election Commission of India.
Narvadhā Sadan Ashoka Road, New Delhi 11001
for information and further action.

Ishwarbabu Ghangale
(Ishwarbabu Ghangale)
Your's faithfully,
आंबेडकरवादी रिपब्लिकन पार्टी





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INCOME TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from AMBEDKARIST REPUBLICAN PARTY a return of income in Form No. ITR-7 for assessment year 2012-13 having the following particulars

PERSONAL INFORMATION		Name		PAN			
		AMBEDKARIST REPUBLICAN PARTY		AADAA0667M			
PERSONAL INFORMATION		Flat/Door/Block No		Name of Premises/Building/Village			
		1		GHANGHALE LAWN AND SABHAGRUH			
PERSONAL INFORMATION		Road/Street/Post Office		Area/Locality			
				NAGRIK BANK COLONY, HINDI NAGAR, WARDHA			
PERSONAL INFORMATION		Town/City/District		State		Status (fill the code)	
		WARDHA, WARDHA		MAHARASHTRA		08	
PERSONAL INFORMATION		Designation of Assessing Officer (Ward/Circle)		Original or Revised		Original	
COMPUTATION OF INCOME AND TAX THEREON		1	Gross total income		1	1466	
		2	Deductions under Chapter-VI-A		2	Nil	
		3	Total Income		3	1470	
		3a	Current Year loss(if any)		3a	Nil	
		4	Net tax payable		4	Nil	
		5	Interest payable		5	Nil	
		6	Total tax and interest payable		6	Nil	
		7	Taxes Paid		7		
			a	Advance Tax	7a	Nil	
			b	TDS	7b	Nil	
			c	TCS	7c	Nil	
			d	Self Assessment Tax	7d	Nil	
			e	Total Taxes Paid(7a+7b+7c+7d)	7e	Nil	
8	Tax Payable(6-7e)		8	Nil			
9	Refund(7e-6)		9	Nil			
Receipt No		Seal and signature of receiving official					
date							

पावती सं/ASK No: 176030913000366

दि/दि
त/Date/A. Y.: 03-09-2013/2012-13

पैन / PAN: AADAA0667M / ITR7

कर्म / Name: AMBEDKARIS

RRR/BIN: W2010400366/
N00C08/13

आ.अ. / AO: ITO WD, WARDHA



PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name AMBEDKARIST REPUBLICAN PARTY		PAN AADAA0667M	
Flat/Door/Block No 1	Name Of Premises/Building/Village GHANGHALE LAWN AND SABHAGRUH		Form No. which has been electronically transmitted ITR-7
Road/Street/Post Office	Area/Locality NAGRIK BANK COLONY, HINDI NAGAR, WARDHA		
Town/City/District WARDHA, WARDHA	State MAHARASHTRA	Pin 442001	Status AOP(Trusts)
Designation of AO (Ward / Circle) ITO WD, WARDHA		Original or Revised ORIGINAL	
E-filing Acknowledgement Number 760957680280813		Date(DD-MM-YYYY) 28-08-2013	

COMPUTATION OF INCOME AND TAX THEREON

1	Gross Total Income	1	3828
2	Deductions under Chapter-VIA	2	0
3	Total Income	3	3830
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	0
5	Interest Payable	5	0
6	Total Tax and Interest Payable	6	0
7	Taxes Paid	7	0
a	Advance Tax	7a	0
b	TDS	7b	0
c	TCS	7c	0
d	Self Assessment Tax	7d	0
e	Total Taxes Paid (7a+7b+7c +7d)	7e	0
8	Tax Payable (6-7e)	8	0
9	Refund (7c-6)	9	0

VERIFICATION

I, ISHWARBABU GHANGHALE son/ daughter of JAIRAMJI, holding permanent account number AKHPG6075G

solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2013-14. I further declare that I am making this return in my capacity as NATIONAL PRESIDENT and I am also competent to make this return and verify it.

Sign here Ishwar Date 28-08-2013 Place WARDHA

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
 Receipt No Filed from IP address 59.94.4.205

Date

Seal and signature of receiving official



AADAA0667M077609576802808134CCBA6EB72CB20396F23113B2271A52A32009310

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at e-mail address

NITIN R. MUNDADA

CHARTERED ACCOUNTANT

KIRANA LINE, WARDHA

PHONE : (07152) 244060, CELL - 98900 54928

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To,
The President
Ambedkarist Republican Party
Nagpur

AUDIT REPORT OF AMBEDKARIST REPUBLICAN PARTY, NAGPUR

I have audited the attached Balance Sheet of Ambedkarist Republican Party, as at 31st March 2003, and also the Income and Expenditure Account and the Receipt and Payment Statement for the year ended on that date annexed thereto. These financial statements are the responsibility of the Political Party's management. My responsibility is to express an opinion on these financial statements based on my audit.

I have conducted my audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statements presentation. I believe that my audit provides a reasonable basis for my opinion.

Further, I report that:

- (i) I have obtained all the information and explanations, which to the best of my knowledge and belief were necessary for the purposes of my audit;
- (ii) In my opinion, proper books of account have been kept by the Political Party so far as appears from my examination of those books.
- (iii) The Balance Sheet, Income and Expenditure Account and Receipt and Payment Statement dealt with by this report are in agreement with the books of account.
- (iv) In my opinion and to the best of our information and according to the explanations given to me, the said accounts give a true and fair view in conformity with the accounting principles generally accepted in India:
 - a) in the case of the Balance Sheet, of the state of affairs of the Political party as at 31st March 2003;
 - b) in the case of the Income and Expenditure Account, of the Surplus/Deficit year ended on that date; and
 - c) in the case of the Receipt and Payment Statement, of the cash flows for the year ended on that date.

DATE : 20.08.2013
PLACE : WARDHA



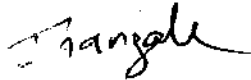
FOR NITIN R. MUNDADA
CHARTERED ACCOUNTANT

Nitin R. Mundada
NITIN R. MUNDADA
PROPRIETOR

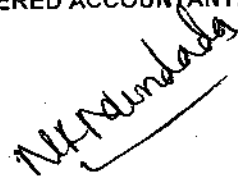
EQUITY & LIABILITIES	SCH	
CORPUS FUNDS	1	5501.00
GENERAL FUNDS	2	-4825.00
TOTAL		676.00
ASSETS		
CURRENT ASSETS	3	676.00
SIGNIFICANT ACCOUNTING POLICIES	7	
NOTES TO ACCOUNTS	8	
TOTAL		676.00

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

AS PER MY REPORT OF EVEN DATE ATTACHED

For NITIN R. MUNDADA
CHARTERED ACCOUNTANT.


PRESIDENT/SECRETARY



NITIN MUNDADA
PROPRIETOR

DATE : 20.08.2013

 राष्ट्रीय अछयक
 आंबेडकरवादी रिपब्लिकन,
 पार्टी

PLACE : WARDHA

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INCOME & EXPENDITURE ACCOUNT FOR THE PERIOD FROM 03.10.2002 TO 31.03.2003

PARTICULARS	SCH	₹
FEES & SUBSCRIPTIONS	4	375.00
GRANT/ DONATIONS /CONTRIBUTIONS	5	4301.00
TOTAL REVENUE		4676.00
EXPENSES		
ADMINISTRATIVE & GENERAL EXPENSES	6	9501.00
TOTAL EXPENSES		9501.00
EXCESS / DEFICIT FOR THE YEAR CARRIED FORWARD TO RESERVE FUND		-4825.00
SIGNIFICANT ACCOUNTING POLICIES	7	
NOTES TO ACCOUNTS	8	

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

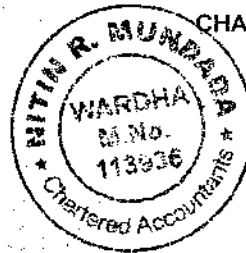
AS PER MY REPORT OF EVEN DATE ATTACHED

For NITIN R. MUNDADA

CHARTERED ACCOUNTANT.

Thangale

PRESIDENT/SECRETARY



N. Mundada

NITIN MUNDADA
PROPRIETOR

DATE : 20.08.2013

राष्ट्रीय अध्यक्ष
आंबेडकरवादी रिपब्लिकन,
पार्टी

PLACE : WARDHA

AMBEDKARIST REPUBLICAN PARTY, NAGPUR
SCHEDULES FORMING PART OF BALANCE SHEET & INCOME & EXPENDITURE ACCOUNT

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1] CORPUS FUNDS

PARTICULARS	AMOUNT
Contribution from Promoters	5501.00
TOTAL RS...	5501.00

2] GENERAL FUNDS

PARTICULARS	AMOUNT
Excess of Expenditure over income	-4825.00
TOTAL RS...	-4825.00

3] CURRENT ASSETS

PARTICULARS	AMOUNT
Cash in Hand	676.00
TOTAL RS...	676.00

4] FEES & SUBSCRIPTIONS

PARTICULARS	AMOUNT
Annual Membership Fees Received	375.00
TOTAL RS...	375.00

5] GRANT/ DONATIONS / CONTRIBUTIONS

PARTICULARS	AMOUNT
Donation Received	4301.00
TOTAL RS...	4301.00

6] ADMINISTRATION & GENERAL EXPENSES

PARTICULARS	AMOUNT
Office Expenses	1350.00
Meeting Expenses	875.00
Printing & Stationery Expenses	3014.00
Other Administrative & Legal Expenses	2756.00
News Paper, Books & Periodicals	270.00
Travelling & Conveyance Expenses	1236.00
TOTAL RS...	9501.00

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राष्ट्रीय अध्यक्ष
आंबेडकरवादी रिपब्लिकन,
पार्टी



• SIGNIFICANT ACCOUNTING POLICIES
SCHEDULE "7"

1 METHOD OF ACCOUNTING

These financial statements have been prepared under historical cost convention on cash basis unless otherwise specifically stated in the notes on accounts and are in accordance with the generally accepted accounting principles.

2 CONTINGENT LIABILITY

All the known liabilities are provided for as per the best estimates made by the management on the basis of various evidences available. There are no contingent liabilities or contingent assets during the year.

3 TAXATION

Due to excess of expenditure over income, provision in respect of current taxes has not been made in books. (As per AS- 22). Further there are no timing differences as specified in the AS - 22.

4 REVENUE RECOGNITION

- a) Revenue is recognized to the extent it is probable that the economic benefits will flow to the Company and revenue can be reliably measured. Donation / Contribution has been recognised only on actual receipt of same.
- b) Initial Contribution received from promoters has been reorganised as contribution towards corpus of the trust and accordingly credited to corpus of the Political Party.

NOTES TO ACCOUNTS
SCHEDULE "8"

1 DATE OF INCORPORATION & COMMENCEMENT OF OPERATIONS

(a) The political party has come into existence since 03.10.2002. As per the constitution of the party, financial year of the Party should be from 1st April to 31st March. As the party has been registered on 03.10.2002, hence, the first financial year has been considered to be only of Five Months and Twenty eight days.

(b) During the period under consideration Party has not commenced its operations.

2 ANNUAL MEMBERS

During the period under consideration 75 Persons has been enroled as a Primary member of the Party. However, members registers and other records were not produced before us for verification.

3 MEETINGS

As informed during the period under consideration, meetings of various committees of Political Party has been done. However, minutes book were not produced for verification.

4 PRELIMINARY & PREOPERATIVE EXPENSES

Preliminary expenses incurred towards incorporation/registration of the Political Party under the Representation of Peoples Act, 1951, has been amortised during the same year fully as per provisions of Para 55 of AS 26.

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

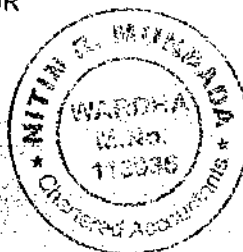
SIGNATURE FOR SCHEDULE { 1 } TO { 8 }

FOR NITIN R. MUNDADA
CHARTERED ACCOUNTANT

DATE : 20.08.2013

PLACE : WARDHA

Thangab
PRESIDENT/SECRETARY



Nitin R. Mundada
NITIN R. MUNDADA
PROPRIETOR

राष्ट्रीय अध्यक्ष
आंबेडकरवादी जनसंघ,
पुणे

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RECEIPTS	AMOUNT	PAYMENTS	AMOUNT
OPENING BALANCE.	0.00	Office Expenses	1350.00
Cash in hand	0.00	Meeting Expenses	875.00
Cash at Bank	0.00	Other Administrative & Legal Exp.	3014.00
		Printing & Stationery Expenses	2756.00
MEMBERSHIP FEES	375.00	News Paper Books & Periodicals	270.00
Annual Membership Fees	375.00	Travelling & Conveyance Expenses	1236.00
DONATION RECEIPTS	9802.00	CLOSING BALANCE	676.00
Corpus Fund	5501.00	Cash in hand	676.00
Others	4301.00	Cash at Bank	0.00
TOTAL RS ...	10177.00	TOTAL RS ...	10177.00

CHECKED AND FOUND CORRECT
For NITIN R. MUNDADA
CHARTERED ACCOUNTANT

DATE : 20.08.2013

PLACE : WARDHA



Nitin Mundada
NITIN MUNDADA
PROPRIETOR.

Dr. Prayal
राज्यीय अध्यक्ष
आंबेडकरवादी रिपब्लिकन,
नागूर

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To,
The President
Ambedkarist Republican Party
Nagpur

AUDIT REPORT OF AMBEDKARIST REPUBLICAN PARTY, NAGPUR

I have audited the attached Balance Sheet of Ambedkarist Republican Party, as at 31st March 2004, and also the Income and Expenditure Account and the Receipt and Payment Statement for the year ended on that date annexed thereto. These financial statements are the responsibility of the Political Party's management. My responsibility is to express an opinion on these financial statements based on my audit.

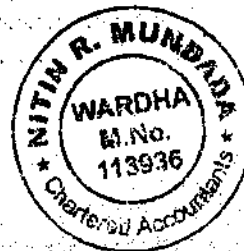
I have conducted my audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statements presentation. I believe that my audit provides a reasonable basis for my opinion.

Further, I report that:

- (i) I have obtained all the information and explanations, which to the best of my knowledge and belief were necessary for the purposes of my audit;
- (ii) In my opinion, proper books of account have been kept by the Political Party so far as appears from my examination of those books.
- (iii) The Balance Sheet, Income and Expenditure Account and Receipt and Payment Statement dealt with by this report are in agreement with the books of account.
- (iv) In my opinion and to the best of our information and according to the explanations given to me, the said accounts give a true and fair view in conformity with the accounting principles generally accepted in India:
 - a) in the case of the Balance Sheet, of the state of affairs of the Political party as at 31st March 2004;
 - b) in the case of the Income and Expenditure Account, of the Surplus/Deficit year ended on that date; and
 - c) in the case of the Receipt and Payment Statement, of the cash flows for the year ended on that date.

DATE : 20.08.2013

PLACE : WARDHA



FOR NITIN R. MUNDADA
CHARTERED ACCOUNTANT

Nitin R. Mundada
NITIN R. MUNDADA
PROPRIETOR

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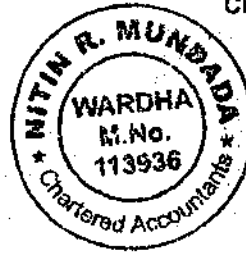
EQUITY & LIABILITIES	SCH	CURRENT YEAR ₹	PREVIOUS YEAR ₹
CORPUS FUNDS	1	5501.00	5501.00
GENERAL FUNDS	2	-5039.00	-4825.00
TOTAL		462.00	676.00
ASSETS			
CURRENT ASSETS	3	462.00	676.00
SIGNIFICANT ACCOUNTING POLICIES	7		
NOTES TO ACCOUNTS	8		
TOTAL		462.00	676.00

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

AS PER MY REPORT OF EVEN DATE ATTACHED

For NITIN R. MUNDADA
CHARTERED ACCOUNTANT.

Pranjal
PRESIDENT/SECRETARY



Nitin Mundada
NITIN MUNDADA
PROPRIETOR

DATE : 20.08.2013

राष्ट्रीय अक्षय
आंदोलनकारी रिपब्लिकन
पार्टी

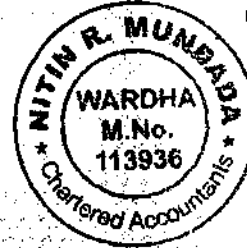
PLACE : WARDHA

INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2004

PARTICULARS	SCH	CURRENT YEAR ₹	PREVIOUS YEAR ₹
FEES & SUBSCRIPTIONS	4	525.00	375.00
GRANT/ DONATIONS /CONTRIBUTIONS	5	9900.00	4301.00
TOTAL REVENUE		10425.00	4676.00
EXPENSES			
ADMINISTRATIVE & GENERAL EXPENSES	6	10639.00	9501.00
TOTAL EXPENSES		10639.00	9501.00
EXCESS / DEFICIT FOR THE YEAR CARRIED FORWARD TO RESERVE FUND		-214.00	-4825.00
SIGNIFICANT ACCOUNTING POLICIES	7		
NOTES TO ACCOUNTS	8		

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

D. Mangale
 राष्ट्रीय अध्यक्ष
 अंबेडकरवादी रिपब्लिकन,
 पार्टी
 PRESIDENT/SECRETARY



AS PER MY REPORT OF EVEN DATE ATTACHED

For NITIN R. MUNDADA
 CHARTERED ACCOUNTANT.

N. Mundada
 NITIN MUNDADA
 PROPRIETOR

DATE : 20.08.2013

PLACE : WARDHA

AMBEDKARIST REPUBLICAN PARTY, NAGPUR
SCHEDULES FORMING PART OF BALANCE SHEET & INCOME & EXPENDITURE ACCOUNT

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1] CORPUS FUNDS

PARTICULARS	31.03.2004	31.03.2003
Contribution from Promoters	5501.00	5501.00
TOTAL RS...	5501.00	5501.00

2] GENERAL FUNDS

PARTICULARS	31.03.2004	31.03.2003
Opening Balance	-4825.00	-4825.00
Add : Excess of Expenditure over income	-214.00	
TOTAL RS...	-5039.00	-4825.00

3] CURRENT ASSETS

PARTICULARS	31.03.2004	31.03.2003
Cash in Hand	462.00	676.00
TOTAL RS...	462.00	676.00

4] FEES & SUBSCRIPTIONS

PARTICULARS	31.03.2004	31.03.2003
Annual Membership Fees Received	525.00	375.00
TOTAL RS...	525.00	375.00

5] GRANT/ DONATIONS / CONTRIBUTIONS

PARTICULARS	31.03.2004	31.03.2003
Donation Received	9900.00	4301.00
TOTAL RS...	9900.00	4301.00

6] ADMINISTRATION & GENERAL EXPENSES

PARTICULARS	31.03.2004	31.03.2003
Office Expenses	3276.00	1350.00
Meeting Expenses	1272.00	875.00
Printing & Stationery Expenses	1500.00	3014.00
Other Administrative & Legal Expenses	1080.00	2756.00
News Paper, Books & Periodicals	2160.00	270.00
Travelling & Conveyance Expenses	1351.00	1236.00
TOTAL RS...	10539.00	9501.00

Dr. Anand

राष्ट्रीय अध्यक्ष
अंबेडकरवादी रिपब्लिकन
पार्टी



SIGNIFICANT ACCOUNTING POLICIES
SCHEDULE "7"

1 METHOD OF ACCOUNTING

These financial statements have been prepared under historical cost convention on cash basis unless otherwise specifically stated in the notes on accounts and are in accordance with the generally accepted accounting principles.

2 CONTINGENT LIABILITY

All the known liabilities are provided for as per the best estimates made by the management on the basis of various evidences available. There are no contingent liabilities or contingent assets during the year.

3 TAXATION

Due to excess of expenditure over income, provision in respect of current taxes has not been made in books. (As per AS- 22). Further there are no timing differences as specified in the AS - 22.

4 REVENUE RECOGNITION

- a) Revenue is recognized to the extent it is probable that the economic benefits will flow to the Company and revenue can be reliably measured. Donation / Contribution has been recognised only on actual receipt of same.
- b) Initial Contribution received from promoters has been reorganised as contribution towards corpus of the trust and accordingly credited to corpus of the Political Party.

NOTES TO ACCOUNTS
SCHEDULE "8"

1 DATE OF INCORPORATION & COMMENCEMENT OF OPERATIONS

The political party has come into existence since 03.10.2002. From the date of registration of Political party till the end of the period under audit, party has not started its operations of contesting for elections and any other political work.

2 ANNUAL MEMBERS

During the period under consideration 105 Persons has been enroled as a Primary member of the Party. However, members registers and other records were not produced before us for verification.

3 MEETINGS

As informed during the period under consideration, meetings of various committees of Political Party has been done. However, minutes book were not produced for verification.

4 PRELIMINARY & PREOPERATIVE EXPENSES

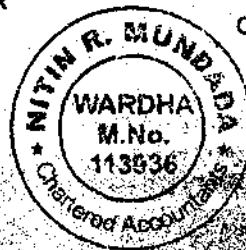
Preliminary expenses incurred towards incorporation/registration of the Political Party under the Representation of Peoples Act, 1951, has been amortised during the same year fully as per provisions of Para 55 of AS 26.

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

DATE : 20.08.2013

PLACE: WARDHA

Thangale
राष्ट्रीय अध्यक्ष
आंबेडकरवादी रिपब्लिकन
पार्टी
PRESIDENT/SECRETARY



SIGNATURE FOR SCHEDULE { 1 } TO { 8 }
FOR NITIN R. MUNDADA
CHARTERED ACCOUNTANT

Nitin R. Mundada

NITIN R. MUNDADA

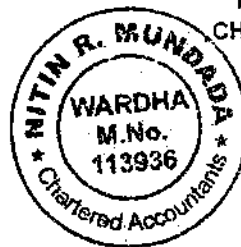
RECEIPTS AND PAYMENTS STATEMENT FOR THE YEAR ENDED 31ST MARCH 2004

RECEIPTS	AMOUNT	PAYMENTS	AMOUNT
OPENING BALANCE.	676.00	Office Expenses	3276.00
Cash in hand	676.00	Meeting Expenses	1272.00
Cash at Bank	0.00	Other Administrative & Legal Exp.	1500.00
		Printing & Stationery Expenses	1080.00
MEMBERSHIP FEES	525.00	News Paper Books & Periodicals	2160.00
Annual Membership Fees	525.00	Travelling & Conveyance Expenses	1351.00
		CLOSING BALANCE	462.00
DONATION RECEIPTS	9900.00	Cash in hand	462.00
Corpus Fund	0.00	Cash at Bank	0.00
Others	9900.00		
TOTAL RS ...	11101.00	TOTAL RS ...	11101.00

CHECKED AND FOUND CORRECT
For NITIN R. MUNDADA
CHARTERED ACCOUNTANT

DATE : 20.08.2013

PLACE : WARDHA



Nitin Mundada
NITIN MUNDADA
PROPRIETOR.

Dhanya
राष्ट्रीय अध्यक्ष
अंबेडकरवादी रिपब्लिकन,
पार्टी

To,
The President
Ambedkarist Republican Party
Nagpur

AUDIT REPORT OF AMBEDKARIST REPUBLICAN PARTY, NAGPUR

I have audited the attached Balance Sheet of Ambedkarist Republican Party, as at 31st March 2005, and also the Income and Expenditure Account and the Receipt and Payment Statement for the year ended on that date annexed thereto. These financial statements are the responsibility of the Political Party's management. My responsibility is to express an opinion on these financial statements based on my audit.

I have conducted my audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statements presentation. I believe that my audit provides a reasonable basis for my opinion.

Further, I report that:

- (i) I have obtained all the information and explanations, which to the best of my knowledge and belief were necessary for the purposes of my audit;
- (ii) In my opinion, proper books of account have been kept by the Political Party so far as appears from my examination of those books.
- (iii) The Balance Sheet, Income and Expenditure Account and Receipt and Payment Statement dealt with by this report are in agreement with the books of account.
- (iv) In my opinion and to the best of our information and according to the explanations given to me, the said accounts give a true and fair view in conformity with the accounting principles generally accepted in India:
 - a) in the case of the Balance Sheet, of the state of affairs of the Political party as at 31st March 2005;
 - b) in the case of the Income and Expenditure Account, of the Surplus/Deficit year ended on that date; and
 - c) in the case of the Receipt and Payment Statement, of the cash flows for the year ended on that date.

DATE : 20.08.2013

PLACE : WARDHA



FOR NITIN R. MUNDADA
CHARTERED ACCOUNTANT

N. R. Mundada
NITIN R. MUNDADA
PROPRIETOR

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BALANCE SHEET AS ON 31ST MARCH, 2005

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EQUITY & LIABILITIES	SCH.	CURRENT YEAR ₹	PREVIOUS YEAR ₹
CORPUS FUNDS	1	5501.00	5501.00
GENERAL FUNDS	2	-5215.00	-5039.00
TOTAL		286.00	462.00
ASSETS			
CURRENT ASSETS	3	286.00	462.00
SIGNIFICANT ACCOUNTING POLICIES	7		
NOTES TO ACCOUNTS	8		
TOTAL		286.00	462.00

For AMBEDKARIST REPUBLICAN PARTY, NAGPUR

AS PER MY REPORT OF EVEN DATE ATTACHED

For NITIN R. MUNDADA
CHARTERED ACCOUNTANT.

Inanga
राष्ट्रीय अध्यक्ष
अंबेडकरवादी रिपब्लिकन,
पार्टी
PRESIDENT/SECRETARY



N. R. Mundada
NITIN MUNDADA
PROPRIETOR

DATE : 20.08.2013

PLACE : WARDHA

